

CP No.(IB) 131/ALD/2017,  
CA No. 85/2019,CA No. 249/2019,  
CA No. 322/2019,CA No. 349/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 02.03.2020

NAME OF THE COMPANY: Asset Reconstruction Company (India) Limited Vs. Shamken  
Spinners Limited

SECTION OF I & B CODE: 33 & 60(5) IBC

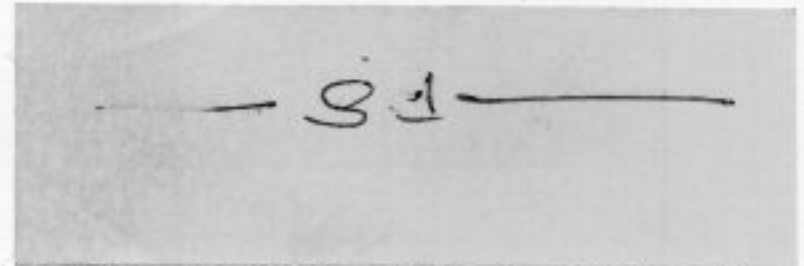
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

It has been intimated that the lawyers are on strike today.

Accordingly, put up on 24<sup>th</sup> March, 2020.



Dated: 02.03.2020

(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)